

OA No.1223/08

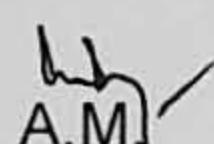
28.02.2017

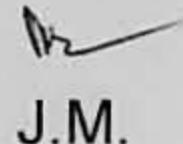
**Hon'ble Dr. Murtaza Ali, J.M.**

**Hon'ble Ms. Nita Chowdhury, A.M.**

List revised. None for the applicant. Shri M.K. Singh proxy counsel for Shri S. Srivastava, learned counsel for the respondents is present.

It appears that the applicant has lost interest in pursuing the matter as this OA was earlier dismissed in default on 26.04.2012. Accordingly, the O.A. is dismissed in default and for non prosecution. This OA is de-linked from OA No.1212/08.

  
A.M.

  
J.M.

RKM/